

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 11654 of 2014

[Arising out of OIO-SUR-EXCUS-002-COM-086-13-14 dated 31/01/2014 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II]

Roopchand Jain

.....Appellant

9/B, Rajkamal,
3RD Center Road, Borivali, E,
Mumbai,
Maharashtra

VERSUS

C.C.E. & S.T.-Surat-ii

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat - 395001

WITH

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APPEARANCE:

Shri G.B Yadav, Advocate for the Appellant

Shri Vijay G Iyengar, Assistant Commissioner (AR) the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Final Order No. A/ 10786 - 10787 /2023

DATE OF HEARING/DECISION: 31.03.2023

RAMESH NAIR

Shri G. B Yadav, Learned Counsel appearing on behalf of the appellant submits that the appellant has expired on 17.09.2022. He has submitted the death certificate.

2. Considering that the appellant is no more, the appeals are abated and disposed of accordingly.

(Dictated and pronounced in the open court)

RAMESH NAIR
MEMBER (JUDICIAL)